

ALAN SCOTT INDUSTRIES LIMITED

(CIN: L99999MH1994PLC076732)

("ASIL" / TARGET COMPANY"/"TC")

Registered Office: 39, Apurva Industrial Estate, Makwana Road, Off. Andheri Kurla Road, Mumbai-400 059
 Phone No. +91-96532 38501 Email: alanscottindustrieslimited@gmail.com; Website: www.alanscottind.com

This Advertisement is being issued Navigant Corporate Advisors Limited, on behalf of Mr. Sureshkumar Pukhraj Jain (Acquirer) along with Mr. Pranav Dangi (PAC) pursuant to regulation 18(7) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011, as amended ("**SEBI (SAST) Regulations**") in respect of Open Offer ("**Offer**") for the acquisition up to 1,78,199 Equity Shares of Rs. 10/- each representing 26.00 % of the total equity and voting share capital of the Target Company. The Detailed Public Statement ("**DPS**") pursuant to the Public Announcement ("PA") made by the Acquirer have appeared in Financial Express (English Daily) all editions, Jansatta (Hindi Daily) all editions and Mumbai Lakshadeep (Marathi Daily) on 30th December, 2019.

- The Offer Price is Rs. 25/- (Rupees Twenty Five Only) per equity share payable in cash ("**Offer Price**").
- Committee of Independent Directors ("IDC") of the Target Company of the opinion that the Offer Price of Rs. 25/- (Rupees Twenty Five Only) offered by the Acquirer is in accordance with the relevant regulations prescribed in the Takeover Code and prima facie appear to be justified. The recommendation of IDC was published in the aforementioned newspapers on 3rd March, 2020
- There has been no competitive bid to this Offer.
- The completion of dispatch of The Letter of Offer ("**LOF**") to all the Public Shareholders of Target Company was completed on 27th February, 2020.
- Please note that a copy of the LOF is also available on the website of Securities and Exchange Board of India (SEBI), www.sebi.gov.in and also on the website of Manager to the Offer, www.navigantcorp.com and shareholders can also apply on plain paper as per below details:
Eligible Person(s) may participate in the Offer by approaching their respective Broker/Selling Broker and tender Shares in the Open Offer as per the procedure along with other details.
- In terms of Regulation 16(1) of the SEBI (SAST) Regulations, the Draft Letter of Offer had been submitted to SEBI on 6th January, 2020. We have received the final observations in terms of Regulation 16(4) of the SEBI (SAST) Regulations from SEBI vide its Letter No. SEBI/HO/CFD/DCR1/OW/P/2020/6161 dated 14th February, 2020 which have been incorporated in the LOF.
- Any other material change from the date of PA: Nil**
- Schedule of Activities:**

Activity	Original Date	Original Day	Revised Date	Revised Day
Public Announcement	20.12.2019	Friday	20.12.2019	Friday
Publication of Detailed Public Statement in newspapers	30.12.2019	Monday	30.12.2019	Monday
Last date of filing draft letter of offer with SEBI	06.01.2020	Monday	06.01.2020	Monday
Last date for a Competing offer	20.01.2020	Monday	20.01.2020	Monday
Receipt of comments from SEBI on draft letter of offer	27.01.2020	Monday	14.02.2020	Friday
Identified date*	29.01.2020	Wednesday	18.02.2020	Tuesday
Date by which letter of offer be dispatched to the shareholders	05.02.2020	Wednesday	27.02.2020	Thursday
Last Date by which the committee of the independent directors of the Target Company shall give its recommendation	10.02.2020	Monday	03.03.2020	Tuesday
Last date for revising the Offer Price	11.02.2020	Tuesday	04.03.2020	Wednesday
Advertisement of Schedule of activities for open offer, status of statutory and other approvals in newspapers and sending to SEBI, Stock Exchanges and Target Company	11.02.2020	Tuesday	04.03.2020	Wednesday
Date of Opening of the Offer	12.02.2020	Wednesday	05.03.2020	Thursday
Date of Closure of the Offer	27.02.2020	Thursday	19.03.2020	Thursday
Payment of consideration for the acquired shares	13.03.2020	Friday	07.04.2020	Tuesday

* Identified Date is only for the purpose of determining the names of the shareholders as on such date to whom the Letter of Offer would be sent. All owners (registered or unregistered) of equity shares of the Target Company (except the parties to the SPA including persons deemed to be acting in concert with such parties) are eligible to participate in the Offer any time before the Closure of the Offer.

Capitalized terms used in this announcement, but not defined, shall have the same meaning assigned to them in the PA, DPS and LOF.

ISSUED BY THE MANAGER TO THE OFFER ON BEHALF OF THE ACQUIRER:**Manager to the Offer:****NAVIGANT CORPORATE ADVISORS LIMITED**

423, A Wing, Bonanza, Sahar Plaza Complex, J B Nagar, Andheri Kurla Road, Andheri (East),
 Mumbai-400-059 **Tel No.** +91 22 4120 4837 / 4973 5078 **Email id:** navigant@navigantcorp.com

Website: www.navigantcorp.com **SEBI Registration No:** INM000012243

Contact person: Mr. Vikas Chhangani



Navigant
 Reinvesting Business

Place: Mumbai
 Date: 03.03.2020

Sunjeet Comm.,